

SCHEDULE
Format for statistical data
(See Rule 3)

Sl. No.	Name of the Court	No. of cases pending (on the 1 st day of the month of July, 2021)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Jharkhand	48	--	47	--	

Note: 47=[48-1] [COM.APPEAL/16/2019 has been converted to Arb. Appeal/5/2021].

Above report has been prepared on the basis of data available from the CIS.

Uham
02/08/21

Sharan
02/08/2021
J.P.F/c

Sh
16/08/21